

WRITTEN ANSWERS TO QUESTIONS

*[English]***National Wasteland Project**

*376. DR. DAULATRAO SONUJI
 AHER: Will the PRIME MINISTER be
 pleased to state:

(a) how many States in the country
 have been selected under the National
 Wasteland Project for making it "green";

(b) whether any region of Maharashtra
 State is included therein; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
 MINISTRY OF ENVIRONMENT AND FOR-
 ESTS AND MINISTER OF STATE IN THE
 MINISTRY OF PROGRAMME IMPLEMEN-
 TATION (SHRIMATI MANEKA GANDHI):
 (a) to (c). The Wastelands Development
 Programme was launched in 1985 for under-
 taking wastelands development through
 afforestation and tree planting and it is being
 implemented in all States of the country,
 including Maharashtra.

*[Translation]***Poverty Alleviation Schemes**

*377. SHRI MITRA SEN YADAV:
 SHRI R.N. RAKESH:

Will the PRIME MINISTER be pleased
 to state:

(a) whether Government are formulat-
 ing any new schemes to raise the living
 standard of people living below the poverty
 line in the country; and

(b) if so, the details of the schemes and
 the role of the State Governments in it?

THE PRIME MINISTER (SHRI VISH-
 WANATH PRATAP SINGH): (a) and (b).
 Government is committed to rapid allevia-
 tion of poverty in the country. The 'Right to
 Work' when incorporated as a basic right will
 ensure minimum incomes to the unemployed
 poor. During the year 1990-91, a beginning
 is being made with an Employment Guarante-
 ee Scheme for select areas.

The approach to the Eighth Five Year
 Plan which is being evolved aims at pursuing
 the following objectives:

(i) Strengthening the federal struc-
 ture.

(ii) Decentralisation of authority.

(iii) People's participation.

(iv) Greater bias for the development
 of the rural sector.

(v) Sharper focus on women's role in
 economic activity.

(vi) Employment.

Details of schemes and the role of the
 State Governments would be incorporated
 in the Eighth Five Year Plan document.

*[English]***Border Violations**

*378. SHRI MANORANJAN BHAKTA:
 Will the PRIME MINISTER be pleased to
 state:

(a) the names of the places on Indian
 borders where territorial violations have been
 made by foreign countries during the last
 three years; and

(b) the steps taken to contain these
 violations?